

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.226- CP/11(AHM)2022
ITEM No.227-IA/52(AHM)2022
ITEM No.228- IA/53(AHM)2022
ITEM No.229- IA/54(AHM)2022
ITEM No.230- IA/56(AHM)2022
in
CP/11(AHM)2022

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Union of India
V/s
Rishi Kamlesh Agarwal & Ors

.....Applicant

.....Respondent

Order delivered on 25/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Devang Vyas, Sr. Adv. a.w.
Ms. Sangna Kansagra, Adv in **(CP/11(AHM)2022)**
For the Respondent : Mr. Ashish Dabas, Adv a.w. Ms. Sumaiya Bansal, Adv.
Mr. Yuvraj Choksy, Adv a.w Mr. Anuj Trivedi, Adv.
(IA/56(AHM)2022) for R-3

ORDER

Learned Senior counsel appeared and requested for adjournment which is allowed.
Re-list on 05.06.2024 at 02:30 PM along with compliance of order dated 07.03.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)